

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.12.2019

ORDER NO. 268 of 2019

Hon'ble President is pleased to order the following sitting commencing from **6.1.2020 to 3.4.2020 for CESTAT, New Delhi** as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Sh. Bijay Kumar, Hon'ble Member (Technical)	From 6.1.2020 to 9.1.2020	Excise and Service Tax Division Bench matters.
Hon'ble Mr. Justice Dilip Gupta, President and Sh. C. L. Mahar, Hon'ble Member (Technical)	From 10.1.2020 to 3.4.2020	Customs, Excise and Service Tax Division Bench matters.
Sh. Anil Choudhary, Hon'ble Member (Judicial) and Sh. C. L. Mahar, Hon'ble Member (Technical)	From 6.1.2020 to 7.1.2020	Customs Division Bench matters.
Sh. C. L. Mahar, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	From 8.1.2020 to 9.1.2020	Customs Division Bench matters.
Sh. Anil Choudhary, Hon'ble Member (Judicial)	From 8.1.2020 to 3.4.2020	Single Member Matters.
Ms. Rachna Gupta, Hon'ble Member (Judicial)	From 6.1.2020 to 7.1.2020	Single Member Matters.
	From 10.1.2020 to 3.4.2020	

Note:

- All part heard matters are released to be heard afresh by regular Bench as per the above Bench constitution on the respective dates on which they are posted.
- Whenever any Judicial Member who is a part of Division Bench will be on leave or tour, Sh. Anil Choudhary, Hon'ble Member (J) (from 8.1.2020 to 3.4.2020) or Ms. Rachna Gupta, Hon'ble Member (Judicial) (from 6.1.2020 to 7.1.2020 and 10.1.2020 to 3.4.2020) will be part of that Division Bench and Single Member cases listed before the Member shall stand adjourned if there is no other Single Member Bench is available. If Ms. Rachna Gupta, Hon'ble Member (J) will be on leave/tour then Sh. Anil Choudhary, Hon'ble Member (J) will be part of that DB and Single Member matters listed before him shall stand adjourned.
- If any Technical Member is on leave/tour (from 6.1.2020 to 9.1.2020) the other DB will take up all the lists and the Judicial Member in the DB will sit in the Single Member Bench.
- On every Friday afternoon special bench sitting will be notified, if any.
- In the event of no sitting of a Bench the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

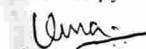
By order,



(Bineesh Kumar K.S.)
Registrar

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Asst. Registrar

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.12.2019

ORDER NO. 271 of 2019

Hon'ble President is pleased to partially modify the roster order no. 200 of 2019 for CESTAT, New Delhi as follows:-

On **17.12.2019 at 02.30 p.m.** Hon'ble Mr. Justice Dilip Gupta, President, Sh. C. L. Mahar, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member(Judicial) will hear the following Anti Dumping matters:-

AD/51750/2018

AD53726/2018

AD/STAY/50742/2019 in AD/52172/2019

ADMisc/50436/2019 (EH), AD/Misc/51326/2019, AD/53891/2018

Note:- On 17.12.2019 Hon'ble Mr. Justice Dilip Gupta, President and Sh. C. L. Mahar, Hon'ble Member (T) will hear Customs, Excise and Service Tax Division Bench matters after Anti Dumping Matters are over. On 17.12.2019 Single Member Bench matters will be heard by Ms. Rachna Gupta, Hon'ble Member (J) after anti dumping matters are over.

By order,

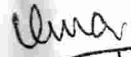


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Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.12.2019

ORDER NO. 272 of 2019

Hon'ble President is pleased to modify the roster order no. 241 of 2019 for CESTAT, Kolkata for the period 16/12/2019 to 20/12/2019 as follows:-

COURT	PERIOD	WORK ASSIGNED
Sh. S. K. Mohanty, Hon'ble Member (Judicial) and Sh. Bijay Kumar, Member (Technical)	From 16/12/2019 to 18/12/2019	Customs, Excise and Service Tax Division Bench Matters.
Sh. S. K. Mohanty, Hon'ble Member (Judicial)	From 19/12/2019 to 20/12/2019	Single Member Bench matters
Sh. P. K. Choudhary, Hon'ble Member (Judicial)	From 16/12/2019 to 20/12/2019	Single Member Bench matters

By order,



(Bineesh Kumar K.S.)

Registrar

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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.12.2019

ORDER NO. 273 of 2019

Hon'ble President is pleased to partially modify the roster order no. 200 of 2019 for CESTAT, New Delhi constituting Bench as follows:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Sh. C. L. Mahar, Hon'ble Member (Technical)	From 16.12.2019 to 18.12.2019 (on 17.12.2019 after anti dumping matters are over)	Customs, Excise and Service Tax Division Bench matters.
Hon'ble Mr. Justice Dilip Gupta, President and Sh. Bijay Kumar, Hon'ble Member (Technical)	From 19.12.2019 to 20.12.2019	Excise and Service Tax Division Bench matters.
Sh. Anil Choudhary, Hon'ble Member (Judicial) and Sh. C. L. Mahar, Hon'ble Member (Technical)	From 19.12.2019 to 20.12.2019	Customs Division Bench matters.
Sh. Anil Choudhary, Hon'ble Member (Judicial)	From 16.12.2019 to 18.12.2019	Single Member Bench matters.
Ms. Rachna Gupta, Hon'ble Member (Judicial)	From 16.12.2019 to 20.12.2019	Single Member Bench matters.

By order

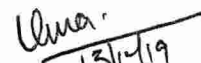


(Bineesh Kumar K.S.)

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13/12/19
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